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**THE ANDHRA PRADESH GAZETTE**

**PART-II EXTRAORDINARY  
PUBLISHED BY AUTHORITY**

No. 59 ]

HYDERABAD, TUESDAY, AUGUST 18, 2015.

**NOTIFICATIONS BY GOVERNMENT**

**HIGH COURT OF JUDICATURE AT HYDERABAD**

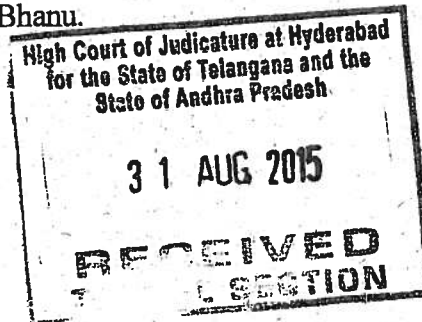
**FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

RECONSTITUTION OF THE GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE (GSICC) - GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN IN THE HIGH COURT PRECINCTS - THE GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013.

NOTIFICATION No. 33/2015

2311  
Roc.No. 761/SO-1/2000.-In partial modification of the orders issued in the Notification read above, the High Court is pleased to pass the following orders;

In exercise of the powers conferred by Regulation 4(2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad is pleased to nominate the Hon'ble Justice Sri R. Subhash Reddy as Chairperson for the Gender Sensitization and Internal Complaints Committee of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh in place of Hon'ble Sri Justice K.C. Bhanu.



**CH. MANAVENDRANATH ROY,**  
*Registrar General.*

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G. 286.

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

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**Roc.No.761/SO-1/2005**

Notification No.59, dt.18.8.2015  
Govt. of Andhra Pradesh.

**Dt. 01.09.2015**

**"COMMUNICATED"**

  
**REGISTRAR GENERAL 19**

To

1. The Pri. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the same before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Sri Justice R.Subhash Reddy (with a request to place the same before the Hon'ble Judge for kind perusal)
3. The P.S. to the Hon'ble Smt. Justice Anis (with a request to place the same before the Hon'ble Judge for kind perusal)
4. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges for their Lordships' kind perusal)
5. All the Registrars, High Court of Judicature at Hyderabad.
6. The Director, A.P.Judicial Academy, Secunderabad.
7. The Advocate General, State of Telangana, Hyderabad.
8. The Advocate General, State of Andhra Pradesh, Hyderabad.
9. The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
10. The Secretary, Bar Council of A.P., Hyderabad
11. The Administrator, Government Pleaders, Hyderabad.
12. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
13. Mrs. D.Pramada, Advocate, W/o. Sri D.Devender Rao, Plot No.107, Road No.1, Dhanalaxmi Society Mahendra Hills, East Marredpally, Secunderabad - 500026.
14. Sri G.Elisha, Advocate, H.No.1-1-2/3, R.S.Residency, Flat No.201, Jawahar Nagar, Hyderabad.
15. Ms. Manjari S.Ganu, Advocate, 201, 202 III Floor, C/o Gannu&Co, VIPANCHI Estates, Himayat Nagar, Hyderabad.
16. Smt. M.Bhagyasri, Advocate, H.No.13.14.114/103, Manikanta Classics, Kodandaram Nagar, P & T Colony, Near Post Office, Dilsukh Nagar, Hyderabad-60.
17. Smt. Sunitha Krishnan, General Secretary, Prajwala NGO, H.No.20-4-34, 3<sup>rd</sup> Floor, Near Charminar Bus Stand, Hyderabad.
18. Smt. T.Lakshmi Hemalatha, Joint Registrar, High Court of Judicature at Hyderabad.
19. Sri R.L.N.Charyulu, Deputy Registrar, High Court of Judicature at Hyderabad
20. All the Officers, High Court of Judicature at Hyderabad.
21. All the Section Heads, High Court of Judicature at Hyderabad.  
(with a request to communicate to all the members working in their sections)
22. The Overseer, High Court of Judicature at Hyderabad (with a request to communicate to all the members in your control)